

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/72/IB/2017

PETITION NUMBER

: CP/511/IB/2017

NAME OF THE APPLICANT

: ICICI BANK LTD & 1

NAME OF THE RESPONDENT

: CETHAR LTD

UNDER SECTION

: 60 (5)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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APPlicans

Respondent

Respondent

ORDER

Counsels for both the parties are present. Counsel for the RP has filed the counter. Counsel for the Applicant prayed for time to file rejoinder. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

> - sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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